

RAJYA SABHA

Tuesday, 28th March, 1995 / 7th Chaitra,
1917 (Saka)

The House met at eleven of the clock,
Mr. Chairman in the Chair.

RE. INCIDENTS OF BOOTH CAPTURING AND ATROCITIES ON WOMEN IN BIHAR

SHRI S. JAIPAL REDDY (Andhra Pradesh) Sir, I gave notice for the suspension of the Question Hour. (Interruptions).

मौलाना ओबैदुल्ला खान आजमी (उत्तर प्रदेश): यह साजिश की गई है (व्यवधान) यह प्रेजीडेंट रूल बिहार के साथ रेप करना चाहती है या करवाना चाहती है (व्यवधान) यह एक साथ क्या करवाना चाहती है। (व्यवधान) औरतों के साथ रेप किया गया। सेंट्रल फोर्सों को इलेक्शन करवाने गई थीं या रेप करने के लिए गई थीं? (व्यवधान) यह 100 मां-बहनों के साथ जो रेप किया गया, यह शर्मनाक बात है (व्यवधान) यह सेंट्रल गवर्नमेंट का कारनामा है। यह सेंट्रल गवर्नमेंट का कारनामा है। महिलाओं के साथ सेंट्रल फोर्सों ने शर्मनाक हरकत की है। (व्यवधान)

मौलाना ओबैदुल्ला खान आजमी: ये सेंट्रल फोर्सों ने शर्मनाक हरकत की है। (व्यवधान)

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SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Sir, every day they are taking Parliament for ride. (Interruptions).

SHRI SURESH KALMADI (Maharashtra): Sir, this is the Question Hour. This is not the Zero Hour. (Interruptions).

MR. CHAIRMAN: We had discussed it in

+ [Transliteration in Arabic Script.

the House before. (Interruptions).

This was raised several times before also

SHRI S. JAIPAL REDDY: True, Sir. But the old situation has assumed a new dimension. (Interruptions).

SHRI SURESH KALMADI: Sir, every day this is happening. This is a 12 o' clock matter. Ask them to raise it at 12 o' clock.

मौलाना ओबैदुल्ला खान आजमी: हिन्दुस्तान की मां-बहनों के साथ बलात्कार करने वाले (व्यवधान) देश के कानून को तोड़ने वाले, क्या आपके पास (व्यवधान) छोटी छोटी लड़कियां जो स्कूल जा रही थीं, उन बच्चों के साथ सेंट्रल फोर्सों ने जो बलात्कार किया है इस पर पूरे हाऊस को निर्णय लेना चाहिये। इससे ज्यादा शर्म की बात क्या हो सकती है? (व्यवधान) आप किसलिये क्वेश्चन आवर चलायेंगे? (व्यवधान)

मौलाना ओबैदुल्ला खान आजमी: ये सेंट्रल फोर्सों ने शर्मनाक हरकत की है। (व्यवधान)

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श्री संकर दयाल सिंह (बिहार): सभापति जी, जो वाक्या गया में हुआ है, यह मेरे जिले का मुख्यालय रहा है (व्यवधान) आप देखिये (व्यवधान) कोई भी आदमी पढ़ेगा तो उसका माथा शर्म से झुक जाएगा (व्यवधान) मैं यह चाहता हूँ कि क्वेश्चन आवर सस्पेंड हो (व्यवधान)

SHRI V. NARAYANASAMY (Pondicherry): Sir, I have got a photo copy of the ballot paper with me and it has been stamped at the place where the symbol of the Janata Dal is displayed. (Interruptions).

This is the way the election is being held in Bihar. (Interruptions).

This is the constituency of the Chief Minister, Shri Laloo Parsad Yadav, where the ballot papers have been snatched away and have been stamped and Mr. Reddy is preaching about free and fair election. (Interruptions).

मीलाना ओबैदुल्ला खान आजमी : कब तक औरतों के साथ यह भिन्नता काम होता रहेगा? (व्यवधान) कब तक हिन्दुस्तानी महिलाओं की इज्जत के साथ खिलवाड़ होता रहेगा (व्यवधान)

میلانا عبید اللہ خان آجملی : کب تک عورتوں کے ساتھ یہ کھیلواڑ ہوتا رہے گا۔ (بے جا سوال)

MR. CHAIRMAN: You can raise it during Zeor Hour.

(Interruptions).

SHRI V. NARAYANASAMY: This is the way you are holding election in Bihar. This is the constituency of Laloo Parsad Yadav.

(Interruptions).

MR. CHAIRMAN: Should we ascertain the views of the House?

(Interruptions).

मीलाना ओबैदुल्ला खान आजमी : मैं यह जानना चाहता हूँ आखिर कब तक हिन्दुस्तान की औरतों के साथ यह तमाशा करते रहेंगे। (व्यवधान) यह सर्मनाक हरकत है (व्यवधान)

میلانا عبید اللہ خان آجملی : میں یہ جاننا چاہتا ہوں کہ کب تک ہندوستان کی عورتوں کے ساتھ یہ تماشا کرتے رہیں گے۔ (بے جا سوال)

विपक्ष के नेता (श्री सिकन्दर बख्त) : अगर बच्चों के साथ रेप की बात हो रही है तो हम भी शिकार बनना चाहते हैं लेकिन उसको प्रेजीडेंट रूल के साथ जोड़ना वह मुखातिफ बात है, उसके इससे कोई ताल्लुक नहीं है (व्यवधान)

میرزا سکندر بخت : اگر بچوں کے ساتھ ریپ کی بات ہو رہی ہے تو ہم بھی شکار بننا چاہتے ہیں۔ (بے جا سوال)

لکھنؤ کے ایک شخص نے کہا کہ یہ معاملہ بڑا ہی عجیب ہے۔ (بے جا سوال)

MR. CHAIRMAN: Will you return to your seats?

(Interruptions).

मीलाना ओबैदुल्ला खान आजमी : बर्खास्त करें ऐसी सरकार.....

+ [] Transliteration in Arabic Script.

श्री नरेश यादव (बिहार) : क्या बिहार में यही चाहते हैं आप लोग? महिलाओं के साथ बलात्कार-पैरामिलिट्री फोर्स के द्वारा.....(व्यवधान)

श्रीमती सरला माहेन्वरी : आप इसको दिखाकर क्या करना चाहते हैं.....(व्यवधान)

मीलाना ओबैदुल्ला खान आजमी : यह लोकतंत्र की हत्या हो रही है सभापति महोदय। वहाँ सेंट्रल फोर्स को क्यों भेजा गया? क्या करने के लिए भेजा गया.....(व्यवधान)

میلانا عبید اللہ خان آجملی : یہ تو خواتین کی جان لیوا ہے۔ (بے جا سوال)

विपक्ष के नेता (श्री सिकन्दर बख्त) : जो कुछ ज्यादाती वहाँ की फोर्सज ने बच्चियों के साथ की है उसकी पूरे हाऊस को मजम्मत करनी चाहिए.....(व्यवधान)

میلانا عبید اللہ خان آجملی : یہ تو بچوں کی جان لیوا ہے۔ (بے جا سوال)

Nobody can defend that act (Interruptions). ये लोग क्या कर रहे हैं? क्या यह ठीक है?.....

میرزا سکندر بخت : یہ تو بچوں کی جان لیوا ہے۔ (بے جا سوال)

(Interruptions).....They are only protesting against that act of rape of minor girls. Nobdoy will support that. येरी समझ में नहीं आ रहा है कि ये क्या कर रहे हैं.....(व्यवधान) हम मिलकर इसके खिलाफ मजम्मत करना चाहते हैं.....(व्यवधान)

میرزا سکندر بخت : یہ تو بچوں کی جان لیوا ہے۔ (بے جا سوال)

Don't make it a joke. सदर साहब मजाक की बात नहीं है। यह बहुत सीरियस बात है।

میرزا سکندر بخت : یہ تو بچوں کی جان لیوا ہے۔ (بے جا سوال)

MR. CHAIRMAN: Let us hear their views also.....(Interruptions). In fact, I have allowed this during the Zero Hour. Why don't you properly express your views in the Zero Hour? The substantive thing is to express your views on this at that time.

SHRI S. JAIPAL REDDY: True, Sir.

MR. CHAIRMAN: Let the public know about your views.

SHRI S. JAIPAL REDDY: Sir, apart from that incident, there are many other issues.(Interruptions).....

Sir, the elections have been held for 277 Assembly segments, but the counting for only 91 segments has been declared. We do not even know when the counting will begin. What is this, Sir? How long will it go?

SHRI SIKANDER BAKHT: I am sorry, Sir. We have taken up the question of cruelty on girls.

SHRI S. JAIPAL REDDY: Of course.

SHRI SIKANDER BAKHT: उसके साथ we don't want to mix up the other things, Sir.

SHRI S. JAIPAL REDDY: Okay.(Interruptions).....

SHRI SURINDER KUMAR SINGLA: This is not the Zero Hour Don't disturb the House.

SHRI S. JAIPAL REDDY: Now the whole Constitution of India has been reduced to zero on account of your collaboration and the collaboration of the BJP.....(Interruptions).....

प्रो. विजय कुमार मल्होत्रा (दिल्ली): यह मिक्स आपका मामला बिल्कुल अलग है.....(व्यवधान)

MR. CHAIRMAN: Let me hear Mr. Mishra.

श्री जनेश्वर मिश्र: सभापति महोदय, दो तरह की बात है(व्यवधान)

SHRI S. JAIPAL REDDY: Sir, I did not imply that the report about the rape of women in Gaya is not important. Because it was mentioned by somebody else, I report this with respect, Sir, that our experience has been that wherever the paramilitary forces are let loose, these things happen. We are allowing these things to happen. Can the House be a mute spectator?

श्री जनेश्वर मिश्र (उत्तर प्रदेश): महोदय, दो तरह की चर्चा चल रही है। सरकारी पार्टी की तरफ से यह चर्चा चल रही है कि बिहार में जिन लोगों की सरकार है वे लोग बूथ कैप्चरिंग कर रहे हैं। इधर से बैलट पेपर दिखाया जा

रहा है। जयपाल रेड्डी की पार्टी के लोगों ने एक अखबार दिखाया है जिसमें कि गया में फेयर इलेक्शंस कराने के लिए जो फेर्स केंद्र से भेजी गयी थी.....। उसने 100 से ऊपर महिलाओं के साथ बलात्कार किया है। ये दो तरह की घटनाएं हैं। जयपाल रेड्डी जी ने यह कहा है कि वहां पर संविधान का कत्ल करके राष्ट्रपति शासन लगाने की साजिश हो रही है। शेषन के मार्फत मिली-जुली साजिश के तहत ये सारी बातें तीन तरह की बातें आ गई हैं। अब प्रश्नकाल होता है, जीरो आवर भी होता है। जीरो आवर सामान्य स्थिति में हुआ करता है, लेकिन जब सौ-सौ महिलाओं के साथ बलात्कार की घटना हो और फेयर इलेक्शन कराने के नाम पर जो शक्ति गई थी उस शक्ति की तरफ से यह सब हो गया, जिस फेयर इलेक्शन का दम शेषन साहब भरा करते थे, केंद्र सरकार भरा करती थी और हम सब भरा करते थे, आरोप था कि वे बूथ कैप्चरिंग करेंगे, गलत बैलट इस्तेमाल करेंगे, लेकिन महिलाओं की इज्जत के सवाल पर कोई आरोप नहीं लगा था, किसी भी चुनाव में कहीं भी खून, कत्ल, मारपीट तक होता था, बूथ लूटे जाते थे लेकिन यह तो मानव मूल्यों का कत्ल हो गया। इसलिए हम जयपाल रेड्डी जी के और दोस्तों के इस प्रस्ताव का समर्थन करेंगे कि प्रश्नकाल को स्थगित किया जाए और संपूर्ण बिहार की स्थिति पर संवैधानिक मानव मूल्यों से संबंधित और वहां के लोग बूथ पर जो गड़बड़ी कर रहे हैं उससे संबंधित डिबेट करने के लिए आप सदन को इजाजत दें।

SHRI S.K.T. RAMACHANDRAN: The atrocities on women should be condemned. (Interruptions)....

श्री शंकर दयाल सिंह: सभापति जी, मैं कल गया से यहां आया। गया में जिस तरह की हरकत हुई है चुनाव से उसका कोई संबंध नहीं जोड़ना चाहता हूं, केवल मानव मूल्यों की बात कह कर कहना चाहता हूं कि पूरे शहर में एक हजार से अधिक घरों में जिस तरह से लोगों ने काम किया है और जो बाहर से पुलिस शांतिपूर्वक चुनाव कराने के लिए गई थी उन्होंने जिस तरह से अस्मृत और इज्जत लूटी है, वैसा शायद आज तक बिहार में नहीं, भारत के लोकतंत्र में भी इस तरह का काम नहीं हुआ है। कोई भी व्यक्ति जिसने आज का "जनसत्ता" पढ़ा होगा, या अगर पढ़ ले तो मैं कहा हूं कि उसके रंगटे खड़े हो जायेंगे। उसको लगेगा कि उसकी आंखों के सामने यह दृश्य खड़ा हो गया। मैं जानना चाहता हूं कि भारत सरकार का इसमें क्या कर्तव्य होता है? मैं जानना चाहता हूं कि जो लोग रक्षा

SHRI VIREN J. SHAH (Maharashtra): Sir, I want to make a submission.(Interruptions).

SHRI M.A. BABY (Kerala) Sir,...(Interruptions).

MR. CHAIRMAN: Now that we have discussed it for quite some time, can we go to the Question Hour?(Interruptions). Can we resume the Question Hour because enough discussion has taken place? (Interruptions).

SHRI VIREN J. SHAH: Mr. Chairman, Sir, may I make a submission? (Interruptions).

SHRI M.A. BABY: Sir, the situation there is, a Constitutional authority is trying to subvert the Constitutional process in Bihar. This is the irony of the situation. We would like to know from the Home Minister what steps the Government is prepared to take in this situation.

SHRI VIREN J. SHAH: Mr. Chairman, Sir, may I put a question with your permission so that the Home Minister can reply to it?

Sir, only last Friday, this House unanimously passed a Resolution on atrocities on women. One of the items in that Resolution was about the widespread misuse of power by the police in police stations and outside to terrorise women, to abuse women, to commit atrocities on women, the kind of things that have happened in Bihar as reported. We passed this Resolution last Friday. That is precisely why I did not withdraw that Resolution. I did not withdraw that Resolution because it was essential that certain further actions should be taken. Sir, my submission is that when the Home Minister replies to it, he might keep that Resolution in mind and consider how we can prevent the unbearable atrocities on women. Sir, it makes this country look uncivilized to the rest of the world apart from the people of India. If the police itself commits this kind of atrocities on helpless women who cannot do anything, where can one take shelter? That is my submission. Sir, if you permit I would like the Home Minister and Leader of the House to indicate how we can go about it within the framework of the Constitution when it becomes a State subject and there are forces from outside. How can we make a balance to take care of this situation?

SHRI MAKHAN LAL FOTEDAR (Uttar Pradesh): Sir, I want to make a submission.

Maybe, the Home Minister will have to reply to it. What has happened in Bihar during the last two or three months cannot be appreciated by any democratic person in the country. I am not concerned about the question whether the Congress party wins or the Janata Dal wins or the BJP wins in Bihar. But as an ordinary citizen of this country, what I am concerned about is that democracy should win in Bihar or any other part of the country. Sir, what has happened, in case it is true, is really reprehensible and condemnable. It is unfortunate that systems are being demolished, institutions are being demolished. It should not have taken the Election Commission three months to stagger the elections in Bihar. If he takes three months for one Assembly, I think he will take at least one year or two years for conducting free and fair polls to the Lok Sabha. So, we have to evolve a methodology by which we can protect the institutions, we can protect democracy. I can appreciate that the Home Minister will take a correct stand in this case. Mr. Chairman, Sir, what I would suggest to you is this. This House is the Council of States and directly represents the States of India. Sir, you, as the Chairman and custodian of this House, order an immediate inquiry by a Committee of this House, to be appointed by you which can go to that place today to see whether any rape has been committed any report back to this House by this evening or by tomorrow morning. That is my suggestion. I think that is the only justice which can be done. You can direct the Government to provide necessary facilities like air services or any such thing and to provide any other assistance so that the matter is reported back to you for taking appropriate decision so far as Bihar and the survival and future of democracy are concerned. That is all I wanted to say.

THE LEADER OF THE HOUSE AND MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Sir, I can understand the feelings expressed by the hon. Members as regards some incidents which have taken place in Gaya. After finding all the details, if the Government comes to the conclusion that enough evidence is available by which it is felt that the Bihar Government could have taken action in the

The House then adjourned at twenty-four minutes past eleven of the clock.

The House reassembled at Twelve of the clock. The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

WRITTEN ANSWERS TO QUESTIONS

Public Issue of Essar Oil Ltd.

*201. SHRI GOPAL SINH G. SOLANKI: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware of the recently concluded Rs. 1816.49 crores Public Issue of Essar Oil Ltd.;

(b) whether SEBI had ensured that the company did not indulge in any sort of concealment and suppression of major risk factors in the prospectus issued in the context of the said public issue with a view to safeguard the interest of the prospective investors;

(c) whether SEBI had taken note of the fact that RBI had yet to permit foreign exchange remittances to the company and rejection of such a request would affect the implementation of the project;

(d) whether SEBI had taken cognizance of unutilised balance of the order of Rs. 700 Crores left out of company's 1989 Public Issue;

(e) whether the project cost envisaged at Rs. 5350 crores has not been fully accounted for in as much as Rs. 1500 crores has been left untied giving rise to some sort of uncertainty in the implementation of the project;

(f) whether the public issue under reference was in order; and

(g) if not, whether Government have taken steps to investigate the matter and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI M.V. CHANDRASHEKAR MURTHY): (a) Yes, Sir.

(b) Based on the disclosures contained in

the offer document, SEBI has indicated that it had no reason to believe that there has been any suppression or concealment of major risk factors.

(c) The offer document of the company contained adequate disclosures to the effect that the company had applied to RBI for permission for foreign exchange remittance. RBI approval was received by the company on January 16, 1995.

(d) Since this was the first public issue of Essar Oil Ltd. the question of unutilised balance out of the company's previous public issue does not arise.

(e) The fact that project cost is yet to be tied up has been brought out in the offer document of the company as a risks factor. It is not uncommon for projects involving large investment outlay to do so.

(f) In the opinion of SEBI, the issue was launched with due compliance with the required regulations.

(g) Does not arise.

International Hotels Tie-Up With ITDC Managed Hotels

*202. SHRI G.Y. KRISHNAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Hilton and several other leading international hotel chains have bid for a marketing and management tie-up with the India Tourism Development Corporation (ITDC) managed six 'elite' hotels;

(b) if so, the particulars in this regard;

(c) the terms and conditions set by his Ministry/ITDC for managing ITDC's elite hotels; and

(d) the decision taken by his Ministry in the matter and the likely benefits expected by the ITDC by entering into such partnership with foreign hotel chains?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) This information will be available only after 7th April, 1995 which is the last date for submission of the bids.